197

ONGC operations in Mehsana district

3314. SHRI KRISHNA KUMAR BIRLA: Will the Minister of PETROLEUM i AND NATURAL GAS be pleased to slate:

- (a) whether Government's; attention has been drawn to the report which appeared in the Economic Times of 24th July, 1988 regarding the study conducted by Lok Vikas highlighting the destruction of valuable land and the problems created for the local farmers due to the ONGC operations in Mehsana district; and
- (b) if so, what are the details, in tins regard and the manner in which Government propose to solve the problem and redness the grievances of the farmers and others affected by the ONGC operations in Mehsana district?

THE MINISTER OF STATE OF THE MINIS IRY OF PETROLEUM AND NA-TURAL GAs (SHRI BRAHM DUTT): (a) Yes Sir.

(b) Payment of compensation to tend owners is being made as determined by th^ revenue aut'nori!ies of the State Government. ONGC's operations are being carried out strictly as per Mines and Safety •rules and it has support from the Gujarat Pollution Control Board for its operations. The reasonability rff the demand[^] of the farmers for increasing the rate of compensation in Mehsana district is under study hy the Revenue Department of the Stale Government.

World Bank aid for MMdnmir Thermal Power Project

- .1315. DR. NARREDDY THULASI REDDY; Will the Minister of ENERGY be pleased to state:
- (a) whether the proposed World Bank aid for the Muddanur Thermal Power Project in Andhra Pradesh has been received Government: and
 - ib) if so. what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): rat No. Sir,

(b) Does not arise.

World Bank concern over NTPC overdoes

- 3316. SHRI | KRISHNA KUMAR BIRLA: Wilt the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that the World Bank has indicated that future funding of the National Thermal Power Corporation would depend on the recovery of . the dues by the Corporation from the State Electricity Boards and that the NTPC has requested the Central Government for assistance i_D the matter;
- (b) if SL». what is the quantum of of World Bank assistance to the NTPC;
- (c) whut is the annual percentage of recovery of the amount overdue by the NTPC from the State Electricity Boards and what is the outstanding amount at the end ot 1987;
- (d) what are the reasons for the low recovery of due., by the NTPC; and
- (e) the manner in which Government propose to solve the problem of accumulation of art ears by the State Electricity Boards?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP-NATH RAI): a! and (b) Concern has been expressed over the arrears of the N tional Thermal Powe- Corporation (NTPC) in respect of sales of power to the Sate Electricity Boards etc. The NTPC have sought assistance of the government in this regard. World Bank assistance to the on-going projects of NTPC amounts to about US \$ 3862 million.

(c) and (d) As on 31st December. 1987. the arrears of the Electricity Boards were Rs 251.52 crores. The annual percentage oi recovery from the Boards was 88 per cent in 1986-87. 91 per cent in 1987-88 and 76 per cent in 1988-89 (upto July. 1988). The financial constraints of the Boards are indicated as a major reason for the arrears,